

# IN THE HIGH COURT OF JUDICATURE AT PATNA

## NOTICE

All supplier who have submitted quotations with reference to Tender Notice -10/2015-16 (Purchase Cell) are informed that the negotiation will be held on 6.2.2016 (Saturday) at 12 P.M in the chamber of Registrar ( Establishment) Patna High court, Patna, relating to installation of Cordless Microphone along with Sound Boxes and other accessories in the Court Room of Hon'ble the Chief Justice

*MS. Prasad*  
3.2.16

**Registrar (Establishment)**

**Patna High Court.**